

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :14-07-2026

Date : 14.07.2026

	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dea. Sec
026	14.07.2026	WP (C) – 10254/2026	LAXMIDHAR SETHY	GENERAL			WRIT BRAN
026	14.07.2026	ABLAPL-1612/2026	R.R.NAYAK	C.O.		Order Dtd. 5000-01-01	BAIL
026	14.07.2026	ABLAPL-6862/2026	L.PRADHAN	C.O.		Order Dtd. 2026-07-09	BAIL
026	14.07.2026	ABLAPL-5279/2026	M.DAS	C.O.		Order Dtd. 2026-07-09	
026	14.07.2026	ABLAPL-5860/2026	C.SAMAL	C.O.		Order Dtd. 2026-07-09	
026	14.07.2026	ABLAPL-6045/2026	T.R.DAS	C.O.		Order Dtd. 2026-07-09	
026	14.07.2026	ABLAPL-6088/2026	M.K.MOHANTY	C.O.		Order Dtd. 2026-07-09	
026	14.07.2026	ABLAPL-6909/2026	S.K.DAS	C.O.		Order Dtd. 2026-07-09	
026	14.07.2026	ABLAPL-7356/2026	M.K.MOHANTY	C.O.		Order Dtd. 2026-07-09	
026	14.07.2026	ABLAPL-7463/2026	N.K.ROUT	C.O.		Order Dtd. 2026-07-09	BAIL
026	14.07.2026	ABLAPL-7481/2026	S.C.ATABUDHIA	C.O.		Order Dtd. 2026-07-09	
026	14.07.2026	ABLAPL-7928/2026	P.K.MOHANTY	C.O.		Order Dtd. 2026-07-09	
026	14.07.2026	ABLAPL-6533/2026	PRADEEP KUMAR KUNDU	C.O.	COURT NO. 17	Order Dtd. 2026-07-10	
026	14.07.2026	RSA-138/2026	U.K.PANDA	C.O.	COURT NO. 21	Order Dtd. 2026-08-20	SECO APPE
026	14.07.2026	WP (C) – 16442/2026	K. S. SAHOO	C.O.	COURT NO. 21	Order Dtd. 2026-07-13	
026	14.07.2026	WP (C) – 20913/2026	M. R DASH	C.O.	COURT NO. 21	Order Dtd. 2026-07-13	

026	14.07.2026	BLAPL-2337/2026	B.BEHERA	C.O.	COURT NO. 21	Order Dtd. 2026-07-10	
026	14.07.2026	WP (C) – 21274/2026	S. K. MALLICK	C.O.	COURT NO. 21	Order Dtd. 2026-07-13	WRIT BRAN
026	14.07.2026	WP (C) – 21409/2026	A. K. NAYAK	C.O.	COURT NO. 21	Order Dtd. 2026-07-13	
026	14.07.2026	WP (C) – 20555/2026	S. SAMAL	C.O.	COURT NO. 21	Order Dtd. 2026-07-09	
026	14.07.2026	WP (C) – 20554/2026	S. SAMAL	C.O.	COURT NO. 21	Order Dtd. 2026-07-09	
026	14.07.2026	WP (C) – 20528/2026	S. SAMAL	C.O.	COURT NO. 21	Order Dtd. 2026-07-09	
026	14.07.2026	WP (C) – 21365/2026	P.R.SWAIN	C.O.	COURT NO. 21	Order Dtd. 2026-07-13	
026	14.07.2026	WP (C) – 21195/2026	SUBASH CHANDRA PANI	C.O.	COURT NO. 21	Order Dtd. 2026-07-13	
026	14.07.2026	WP (C) – 21376/2026	P.R.SWAIN	C.O.	COURT NO. 21	Order Dtd. 2026-07-13	
026	14.07.2026	WP (C) – 21360/2026	P.R.SWAIN	C.O.	COURT NO. 21	Order Dtd. 2026-07-13	WRIT BRAN (DIV BENC
026	14.07.2026	WP (C) – 20958/2026	SUBASH CH PANI	C.O.	COURT NO. 21	Order Dtd. 2026-07-13	WRIT BRAN (DIV BENC
026	14.07.2026	WP (C) – 21025/2026	R.CH.ROUT	C.O.	COURT NO. 21	Order Dtd. 2026-07-13	WRIT BRAN
026	14.07.2026	WP (C) – 20936/2026	S. P. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2026-09-08	WRIT BRAN
026	14.07.2026	WP (C) – 21405/2026	P.N.NAYAK	C.O.	COURT NO. 23	Order Dtd. 2026-07-13	WRIT BRAN
026	14.07.2026	WP (C) – 21379/2026	P.R.SWAIN	C.O.	COURT NO. 23	Order Dtd. 2026-07-13	WRIT BRAN (DIV BENC
026	14.07.2026	WP (C) – 19924/2026	A.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2026-07-13	WRIT BRAN
026	14.07.2026	WP (C) – 19597/2026	B. K. SETHI	C.O.	COURT NO. 23	Order Dtd. 2026-07-13	WRIT BRAN (DIV

							BENC
026	14.07.2026	WP (C) – 19911/2026	A.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2026-07-13	WRIT BRAN
026	14.07.2026	WP (C) – 21125/2026	S. R. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2026-07-13	
026	14.07.2026	WP (C) – 19910/2026	A.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2026-07-13	WRIT BRAN
026	14.07.2026	WP (C) – 21222/2026	P. K. JENA	C.O.	COURT NO. 23	Order Dtd. 2026-07-10	WRIT BRAN
026	14.07.2026	WP (C) – 20556/2026	U.K.SAHU	C.O.	COURT NO. 23	Order Dtd. 2026-07-09	
026	14.07.2026	WP (C) – 21378/2026	P.R.SWAIN	C.O.	COURT NO. 23	Order Dtd. 2026-07-13	
026	14.07.2026	WP (C) – 20980/2026	N.K.ROUT	C.O.	COURT NO. 23	Order Dtd. 2026-07-09	WRIT BRAN
026	14.07.2026	WP (C) – 7754/2026	S.MOHAPATRA	C.O.	COURT NO. 23	Order Dtd. 2026-07-10	WRIT BRAN
026	14.07.2026	WP (C) – 21217/2026	P. K. JENA	C.O.	COURT NO. 23	Order Dtd. 2026-07-10	
026	14.07.2026	WP (C) – 20422/2026	M.K.RATH	C.O.	COURT NO. 23	Order Dtd. 2026-07-13	
026	14.07.2026	WP (C) – 21218/2026	P. K. JENA	C.O.	COURT NO. 23	Order Dtd. 2026-07-10	WRIT BRAN
026	14.07.2026	WP (C) – 20876/2026	M.NAIK	C.O.	COURT NO. 23	Order Dtd. 2026-07-09	
026	14.07.2026	CRLMC– 2161/2026	S.K.BEHERA	C.O.	COURT NO. 23	Order Dtd. 2026-07-10	
026	14.07.2026	WP (C) – 20655/2026	J. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2026-07-13	WRIT BRAN
026	14.07.2026	WP (C) – 19908/2026	A.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2026-07-13	WRIT BRAN
026	14.07.2026	CRLMC– 2164/2026	P.K.JENA	C.O.	COURT NO. 23	Order Dtd. 2026-07-10	
026	14.07.2026	WP (C) – 4375/2026	S.K.BEHERA	C.O.	COURT NO. 23	Order Dtd. 2026-07-09	
026	14.07.2026	CRLMC–	P.K.JENA	C.O.	COURT	Order Dtd. 2026-07-10	

		2162/2026			NO. 23		
026	14.07.2026	WP (C) – 19597/2026	P.L.MISRA	C.O.	COURT NO. 23	Order Dtd. 2026-07-13	WRIT BRAN (DIV BENC
026	14.07.2026	CRLMC– 2181/2026	M.DAS	C.O.	COURT NO. 23	Order Dtd. 2026-07-10	
026	14.07.2026	CRLMP– 902/2023	A.K.MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024-01-24	WRIT BRAN
026	14.07.2026	CMP– 1345/2025	S.K.BISWAL	C.O.	COURT NO. 23	Order Dtd. 2026-07-09	
026	14.07.2026	CMP– 1096/2026	S.K.BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-09	
026	14.07.2026	CRLMC– 1164/2026	G.JAYASINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-09	
026	14.07.2026	CONTC– 3606/2026	M.R.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-10	
026	14.07.2026	CRLMC– 618/2026	A.K.PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-09	
026	14.07.2026	WP (C) – 17714/2026	P.K.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-22	WRIT BRAN (DIV BENC
026	14.07.2026	CRLMC– 2174/2026	T.R.DAS	C.O.	COURT NO. 6	Order Dtd. 2026-07-10	
026	14.07.2026	BLAPL– 4950/2026	BS SWAIN	C.O.	COURT NO. 6	Order Dtd. 2026-07-13	BAIL
026	14.07.2026	CRLMC– 2160/2026	N.K.ROUT	C.O.	COURT NO. 6	Order Dtd. 2026-07-10	
026	14.07.2026	BLAPL– 4190/2026	TR DAS	C.O.	COURT NO. 6	Order Dtd. 2026-07-13	
026	14.07.2026	BLAPL– 2094/2026	MR SAHOO	C.O.	COURT NO. 6	Order Dtd. 2026-07-13	
026	14.07.2026	CRLMC– 2166/2026	G.R.PATRA	C.O.	COURT NO. 6	Order Dtd. 2026-07-10	
026	14.07.2026	BLAPL– 4931/2026	S BARIK	C.O.	COURT NO. 6	Order Dtd. 2026-07-13	
026	14.07.2026	BLAPL– 4960/2026	S BARIK	C.O.	COURT NO. 6	Order Dtd. 2026-07-13	BAIL
026	14.07.2026	WA-435/2026	K PARIDA	C.O.	COURT NO. 6	Order Dtd. 2026-07-06	WRIT APPE
026	14.07.2026	BLAPL– 4095/2026	SR SAHOO	C.O.	COURT NO. 6	Order Dtd. 2026-07-13	
026	14.07.2026	BLAPL–	SR SAHOO	C.O.	COURT	Order Dtd. 2026-07-13	

		4077/2026			NO. 6		
026	14.07.2026	BLAPL-1958/2026	AK RANA	C.O.	COURT NO. 6	Order Dtd. 2026-07-13	
026	14.07.2026	CRLMP-826/2026	A.MOHANTY	C.O.	COURT NO. 6		
026	14.07.2026	BLAPL-2148/2026	BP TANGA	C.O.	COURT NO. 6	Order Dtd. 2026-07-13	
026	14.07.2026	WP (C) - 19901/2026	S.SAMANTARAY	C.O.	COURT NO. 6	Order Dtd. 2026-07-10	
026	14.07.2026	CRLMP-605/2026	S K MISHRA	C.O.	COURT NO. 8	Order Dtd. 2026-07-10	
026	14.07.2026	BLAPL-4743/2026	CR KAR	C.O.	COURT NO. 8	Order Dtd. 2026-07-13	
026	14.07.2026	BLAPL-2984/2026	PK ROUTRAY	C.O.	COURT NO. 8	Order Dtd. 2026-07-13	
026	14.07.2026	CRLMP-821/2026	P.PANDA	C.O.	COURT NO. 8		
026	14.07.2026	BLAPL-1968/2026	PK ROUTRAY	C.O.	COURT NO. 8	Order Dtd. 2026-07-13	BAII
026	14.07.2026	WP (C) - 20762/2026	P.PUNYATOYA	C.O.	COURT NO. 8	Order Dtd. 2026-07-09	
026	14.07.2026	BLAPL-3996/2026	SK DASH	C.O.	COURT NO. 8	Order Dtd. 2026-07-13	
026	14.07.2026	BLAPL-4879/2026	G SAHOO	C.O.	COURT NO. 8	Order Dtd. 2026-07-13	BAII
026	14.07.2026	WA-617/2025	S.NAYAK	C.O.	COURT NO. 8	Order Dtd. 2026-07-07	
026	14.07.2026	BLAPL-4769/2026	PK MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2026-07-13	
026	14.07.2026	CRLMC-2151/2026	D P DASH	C.O.	COURT NO. 8	Order Dtd. 2026-07-10	
026	14.07.2026	CRLA-708/2023	A.MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2026-08-10	CRIM APPE
026	14.07.2026	CRLMC-2145/2026	SAROJ KUMAR DASH	C.O.	COURT NO. 6	Order Dtd. 2026-07-10	
026	14.07.2026	CRLMC-2170/2026	D DASH	C.O.	COURT NO. 6	Order Dtd. 2026-07-10	
026	14.07.2026	CRLMC-2191/2026	H.K.TRIPATHY	C.O.	COURT NO. 6	Order Dtd. 2026-07-10	
026	14.07.2026	CRLMC-1968/2026	M. PAGAL	C.O.	COURT NO. 6	Order Dtd. 2026-07-10	
026	14.07.2026	CONTC-3574/2026	P MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2026-07-13	
026	14.07.2026	CMP-1062/2026	P. K. PATRI	C.O.	COURT NO. 6	Order Dtd. 2026-07-06	
026	14.07.2026	CRLMC-2156/2026	NIRANJAN ROUT	C.O.	COURT NO. 6	Order Dtd. 2026-07-10	
026	14.07.2026	WP (C) -	P.PUNYATOYA	C.O.	COURT	Order Dtd. 2026-07-09	WRIT

		20759/2026			NO. 6		BRAN
026	14.07.2026	CRLMC- 2154/2026	NIRANJAN ROUT	C.O.	COURT NO. 6	Order Dtd. 2026-07-10	
026	14.07.2026	WP (C) - 21363/2026	P.PUNYATOYA	C.O.	COURT NO. 6	Order Dtd. 2026-07-13	WRIT BRAN
026	14.07.2026	WP (C) - 21363/2026	P.K.SWAIN	C.O.	COURT NO. 6	Order Dtd. 2026-07-13	WRIT BRAN
026	14.07.2026	WP (C) - 20771/2026	R.MALLICK	C.O.	COURT NO. 6	Order Dtd. 2026-07-09	
026	14.07.2026	WP (C) - 20763/2026	P.PUNYATOYA	C.O.	COURT NO. 6	Order Dtd. 2026-07-09	WRIT BRAN (DIV BENC
026	14.07.2026	WP (C) - 20761/2026	P.PUNYATOYA	C.O.	COURT NO. 6	Order Dtd. 2026-07-09	WRIT BRAN
026	14.07.2026	WP (C) - 20863/2026	J.PARIDA	C.O.	COURT NO. 6	Order Dtd. 2026-07-09	WRIT BRAN (DIV BENC
026	14.07.2026	WP (C) - 20673/2026	P.PUNYATOYA	C.O.	COURT NO. 6	Order Dtd. 2026-07-09	
026	14.07.2026	WP (C) - 20867/2026	J.PARIDA	C.O.	COURT NO. 6	Order Dtd. 2026-07-09	
026	14.07.2026	CRLA- 14/2012	S.DAS	C.O.	COURT NO. 20	Judgement Dtd. 9999-12-31	CRIM APPE
026	14.07.2026	WP (C) - 20560/2026	S.JENA	C.O.	COURT NO. 20	Order Dtd. 2026-07-09	WRIT BRAN
026	14.07.2026	WP (C) - 20679/2026	A. K. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2026-07-08	WRIT BRAN (DIV BENC
026	14.07.2026	CONTC- 5125/2025	A K BEHARA	C.O.	COURT NO. 20		
026	14.07.2026	CRLMC- 2171/2026	D P DASH	C.O.	COURT NO. 6		
026	14.07.2026	CRLMC- 2186/2026	P.DASMOHAPATRA	C.O.	COURT NO. 6	Order Dtd. 2026-07-13	
026	14.07.2026	WP (C) - 19036/2026	S.K.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2026-07-10	WRIT BRAN
026	14.07.2026	WP (C) -	J.P.KAR	C.O.	COURT	Order Dtd. 2026-07-27	WRIT

		1373/2014			NO. 26		BRAN
026	14.07.2026	CRLMC- 2180/2026	M DAS	C.O.	COURT NO. 6	Order Dtd. 2026-07-13	CRIM MISC
026	14.07.2026	BLAPL- 2818/2022	R.SAHU	C.O.	COURT NO. 12	Order Dtd. 2022-07-20	BAIL
026	14.07.2026	WP (C) - 19839/2026	T. BAG	C.O.	COURT NO. 1	Order Dtd. 2026-08-17	
026	14.07.2026	WP (C) - 19844/2026	T. BAG	C.O.	COURT NO. 1	Order Dtd. 2026-08-17	
026	14.07.2026	WP (C) - 18578/2026	B. DAS	C.O.	COURT NO. 1	Order Dtd. 2026-08-17	WRIT BRAN
026	14.07.2026	WP (C) - 8281/2026	S. R. MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2026-07-13	WRIT BRAN
026	14.07.2026	WP (C) - 20299/2026	P. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2026-07-13	
026	14.07.2026	ABLAPL- 14905/2025	DP DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-09	BAIL
026	14.07.2026	ABLAPL- 7511/2026	PK BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-09	BAIL
026	14.07.2026	ABLAPL- 7509/2026	B DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-09	
026	14.07.2026	ABLAPL- 7508/2026	AK MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-09	BAIL
026	14.07.2026	ABLAPL- 7507/2026	P BASTIA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-09	
026	14.07.2026	ABLAPL- 7517/2026	MS HASAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-13	BAIL
026	14.07.2026	ABLAPL- 7519/2026	MS HASAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-13	BAIL
026	14.07.2026	ABLAPL- 7556/2026	AJIT CHANDRA MOHAPATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-09	
026	14.07.2026	ABLAPL- 12726/2025	B DAS	C.O.	COURT NO. 17	Order Dtd. 2026-07-10	
026	14.07.2026	ABLAPL- 7460/2026	PR SINGH	C.O.	COURT NO. 17	Order Dtd. 2026-07-08	BAIL
026	14.07.2026	WP (C) - 18254/2010	D.K.NAIK	C.O.	COURT NO. 17	Order Dtd. 2026-07-13	WRIT BRAN

026	14.07.2026	WP (C) – 18254/2010	S.C.DAS	C.O.	COURT NO. 17	Order Dtd. 2026-07-13	WRIT BRAN
026	14.07.2026	WP (C) – 8480/2010	T.SWAIN	C.O.	COURT NO. 17	Order Dtd. 2026-07-13	WRIT BRAN
026	14.07.2026	WP (C) – 8481/2010	T.SWAIN	C.O.	COURT NO. 17	Order Dtd. 2026-07-13	WRIT BRAN
026	14.07.2026	FAO– 799/2026	N.K.ROUT	C.O.	COURT NO. 23	Order Dtd. 2026-07-13	MISC APPE SEC.
026	14.07.2026	WP (C) – 8479/2010	T.SWAIN	C.O.	COURT NO. 23	Order Dtd. 2026-07-13	WRIT BRAN
026	14.07.2026	WP (C) – 5208/2014	S.B.UDGATA	C.O.	COURT NO. 23	Order Dtd. 2026-07-13	WRIT BRAN
026	14.07.2026	WP (C) – 7686/2024	B.K.MOHARANA	C.O.	COURT NO. 1	Order Dtd. 2026-06-30	WRIT BRAN
026	14.07.2026	WP (C) – 23224/2011	R.SAMAL	C.O.	COURT NO. 1	Order Dtd. 2014-11-21	
026	14.07.2026	CONTC– 3546/2026	S MOHARANA	C.O.	COURT NO. 1	Order Dtd. 2026-07-13	CONT
026	14.07.2026	CONTC– 3545/2026	S MOHARANA	C.O.	COURT NO. 1	Order Dtd. 2026-07-13	
026	14.07.2026	CONTC– 3383/2026	M/S SATYARANJAN MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2026-07-13	
026	14.07.2026	CONTC– 5985/2025	A K SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-07-13	
026	14.07.2026	WP (C) – 2619/2013	P CH DAS	C.O.	COURT NO. 1	Order Dtd. 2026-07-13	WRIT BRAN
026	14.07.2026	WP (C) – 14711/2019	P K PANI	C.O.	COURT NO. 1	Order Dtd. 2026-07-13	WRIT BRAN
026	14.07.2026	WP (C) – 14730/2019	P K PANI	C.O.	COURT NO. 1	Order Dtd. 2026-07-13	WRIT BRAN
026	14.07.2026	ABLAPL– 7327/2026	B DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-09	
026	14.07.2026	CRLMP– 838/2026	M.K.PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-13	
026	14.07.2026	WP (C) – 2082/2020	A K SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-13	WRIT BRAN
026	14.07.2026	WP (C) – 17511/2006	M R BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-13	WRIT BRAN
026	14.07.2026	WP (C) –	B DAS	C.O.	COURT	Order Dtd. 2026-07-13	WRIT

		17268/2026			NO. 3 OLD		BRAN
026	14.07.2026	WP (C) – 20178/2026	B DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-13	WRIT BRAN
026	14.07.2026	WP (C) – 20568/2026	B DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-13	WRIT BRAN
026	14.07.2026	WP (C) – 20732/2026	P K MALICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-13	WRIT BRAN
026	14.07.2026	WP (C) – 20831/2026	B DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-13	
026	14.07.2026	WP (C) – 20847/2026	B SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-13	
026	14.07.2026	WP (C) – 20946/2026	J SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-13	
026	14.07.2026	WP (C) – 20998/2026	PABITRA KUMAR DUTTA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-13	WRIT BRAN (DIV BENC
026	14.07.2026	WP (C) – 21023/2026	B SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-13	WRIT BRAN (DIV BENC
026	14.07.2026	WP (C) – 453/2026	S SAHOO	C.O.	COURT NO. 12	Order Dtd. 2026-03-26	WRIT BRAN
026	14.07.2026	WP (C) – 21168/2026	C SAMAL	C.O.	COURT NO. 12	Order Dtd. 2026-07-13	
026	14.07.2026	ABLAPL- 5140/2026	GYANA RANJAN DHAL	C.O.	COURT NO. 12	Order Dtd. 2026-07-09	
026	14.07.2026	RSA- 333/2026	D.NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-09	
026	14.07.2026	WP (C) – 20252/2026	SUBHANKAR PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-13	WRIT BRAN
026	14.07.2026	FAO- 410/2019	C.R.NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-07	MISC APPE SEC.
026	14.07.2026	BLAPL- 3386/2026	RK BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-13	
026	14.07.2026	ABLAPL- 3806/2026	PK BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-07	BAII
026	14.07.2026	FAO- 476/2017	P.K.JENA	C.O.	COURT NO. 2	Order Dtd. 2026-05-04	MISC APPE

					OLD		SEC.
026	14.07.2026	FAO-93/2019	S.K.RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-10-17	MISC APPE SEC.
026	14.07.2026	RSA-95/2026	R.K.SAHU	C.O.	COURT NO. 21	Order Dtd. 2026-07-09	SECO APPE
026	14.07.2026	RSA- 103/2026	D.BARIK	C.O.	COURT NO. 21	Order Dtd. 2026-07-09	SECO APPE
026	14.07.2026	ABLAPL- 7399/2026	PK MISHRA	C.O.	COURT NO. 21	Order Dtd. 2026-07-07	
026	14.07.2026	CRLMC- 618/2026	A.K.ROUT	C.O.	COURT NO. 21	Order Dtd. 2026-07-09	
026	14.07.2026	CMP- 754/2026	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-09	
026	14.07.2026	WP (C) - 20410/2026	A.K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-13	WRIT BRAN
026	14.07.2026	WP (C) - 20775/2026	K.K.NATH	C.O.	COURT NO. 25	Order Dtd. 2026-07-29	
026	14.07.2026	WP (C) - 20658/2026	D.SAMAL	C.O.	COURT NO. 25	Order Dtd. 2026-07-13	WRIT BRAN
026	14.07.2026	WP (C) - 16158/2026	K.K.NATH	C.O.	COURT NO. 25	Order Dtd. 2026-07-10	WRIT BRAN
026	14.07.2026	WP (C) - 21152/2011	S.C.DAS	C.O.	COURT NO. 25	Order Dtd. 2026-07-13	WRIT BRAN
026	14.07.2026	WP (C) - 1637/2011	S.C.DAS	C.O.	COURT NO. 25	Order Dtd. 2026-07-13	WRIT BRAN
026	14.07.2026	ABLAPL- 3983/2026	T R DAS	C.O.	COURT NO. 25	Order Dtd. 2026-07-09	
026	14.07.2026	ABLAPL- 3994/2026	T R DAS	C.O.	COURT NO. 25	Order Dtd. 2026-07-09	
026	14.07.2026	WP (C) - 13977/2009	T.MISHRA	C.O.	COURT NO. 25	Order Dtd. 2026-07-10	WRIT BRAN (DIV BENC
026	14.07.2026	CONTC- 3834/2026	B.C.PANDA	C.O.	COURT NO. 25	Order Dtd. 2026-07-10	
026	14.07.2026	CONTC- 3836/2026	B.C.PANDA	C.O.	COURT NO. 25	Order Dtd. 2026-07-10	

026	14.07.2026	CONTC-3837/2026	B.C.PANDA	C.O.	COURT NO. 25	Order Dtd. 2026-07-10	
026	14.07.2026	CONTC-6379/2024	M.MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2026-07-13	CONT
026	14.07.2026	WP (C) - 15334/2014	S.DAS	C.O.	COURT NO. 25	Order Dtd. 2026-07-13	WRIT BRAN
026	14.07.2026	CONTC-3838/2026	B.C.PANDA	C.O.	COURT NO. 25	Order Dtd. 2026-07-10	
026	14.07.2026	WP (C) - 3615/2019	R.K.DEHURY	C.O.	COURT NO. 25	Order Dtd. 2026-07-09	WRIT BRAN
026	14.07.2026	WP (C) - 3615/2019	R.R.DAS	C.O.	COURT NO. 25	Order Dtd. 2026-07-09	WRIT BRAN
026	14.07.2026	CMP-870/2026	S.DAS	C.O.	COURT NO. 25	Order Dtd. 2026-07-09	
026	14.07.2026	WP (C) - 14501/2018	T.SWAIN	C.O.	COURT NO. 25	Order Dtd. 2026-07-09	WRIT BRAN
026	14.07.2026	CMP-1106/2026	S K SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-09	
026	14.07.2026	WP (C) - 14501/2018	R.K.DEHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-09	WRIT BRAN
026	14.07.2026	WP (C) - 22436/2024	R.SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-13	
026	14.07.2026	WP (C) - 18757/2026	B.P.TUNGA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-13	
026	14.07.2026	RSA-313/2026	D.P.DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-09	SECO APPE
026	14.07.2026	RSA-577/2025	G.R.PATRA	C.O.	COURT NO. 12	Order Dtd. 2026-07-09	SECO APPE
026	14.07.2026	ABLAPL-958/2026	BINDU SAGAR SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-09	BAII
026	14.07.2026	RSA-275/2026	RAICHARAN MOHAPATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-09	SECO APPE
026	14.07.2026	RSA-275/2026	RAICHARAN MOHAPATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-09	SECO APPE
026	14.07.2026	CRLREV-317/2026	D P DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-01	

026	14.07.2026	WP (C) – 16629/2017	D.NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-06	WRIT BRAN
026	14.07.2026	ABLAPL- 5301/2026	G SUNDARAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-09	BAID
026	14.07.2026	BLAPL- 13402/2025	M R ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-14	
026	14.07.2026	ABLAPL- 6683/2026	HAREKRUSHNA DASH	GENERAL		Order Dtd. 2026-06-19	
026	14.07.2026	OJC- 1088/2000	SURYAKANTA PALAI	GENERAL		Order Dtd. 2011-09-30	
026	14.07.2026	WA- 2861/2023	PRATIMA NAYAK	GENERAL		Petition	WRIT APPE
026	14.07.2026	WP (C) – 12913/2015	MANASH RANJAN BAUG	GENERAL		Entire Brief	WRIT BRAN
026	14.07.2026	WP (C) – 26692/2011	SURYAKANTA PALAI	GENERAL		Order Dtd. 2022-04-18	WRIT BRAN (DIV BENC
026	14.07.2026	WP (C) – 9665/2026	PRAHALLAD CHANDRA DAS	GENERAL		Order Dtd. 2026-05-06	WRIT BRAN
026	14.07.2026	TRP (C) – 67/2024	DEBA KUMAR RATH	GENERAL		Entire Brief	M.J.
026	14.07.2026	WP (C) – 9795/2026	PRAHALLAD CHANDRA DAS	GENERAL		Order Dtd. 2026-05-06	WRIT BRAN (DIV BENC
026	14.07.2026	WP (C) – 9803/2026	PRAHALLAD CHANDRA DAS	GENERAL		Order Dtd. 2026-05-06	WRIT BRAN
026	14.07.2026	WP (C) – 9814/2026	PRAHALLAD CHANDRA DAS	GENERAL		Order Dtd. 2026-05-06	
026	14.07.2026	WP (C) – 20245/2026	AKSHAYA KUMAR BEHERA	GENERAL		Order Dtd. 2026-07-13	WRIT BRAN
026	14.07.2026	WP (C) – 9829/2026	PRAHALLAD CHANDRA DAS	GENERAL		Order Dtd. 2026-05-06	
026	14.07.2026	WP (C) – 9831/2026	PRAHALLAD CHANDRA DAS	GENERAL		Order Dtd. 2026-05-06	WRIT BRAN (DIV BENC
026	14.07.2026	WP (C) – 9855/2026	PRAHALLAD CHANDRA DAS	GENERAL		Order Dtd. 2026-05-06	WRIT BRAN (DIV BENC
026	14.07.2026	WP (C) –	PRAHALLAD	GENERAL		Order Dtd. 2026-05-06	WRIT

		9856/2026	CHANDRA DAS				BRAN
026	14.07.2026	WP (C) – 9857/2026	PRAHALLAD CHANDRA DAS	GENERAL		Order Dtd. 2026-05-06	WRIT BRAN (DIV BENC
026	14.07.2026	WP (C) – 10185/2026	PRAHALLAD CHANDRA DAS	GENERAL		Order Dtd. 2026-05-06	
026	14.07.2026	ABLAPL- 294/2026	DEEPTI RANJAN JENA	GENERAL		Annexure	BAII
026	14.07.2026	FAO-25/2026	PRATIMA NAYAK	GENERAL		Order Dtd. 2026-07-13	MISC APPE SEC.
026	14.07.2026	ABLAPL- 7585/2026	BIRAJA PRASAD NANDA	GENERAL		Order Dtd. 2026-07-13	BAII
026	14.07.2026	ABLAPL- 7527/2026	BIRAJA PRASAD NANDA	GENERAL		Order Dtd. 2026-07-13	
026	14.07.2026	WP (C) – 10186/2026	PRAHALLAD CHANDRA DAS	GENERAL		Order Dtd. 2026-05-06	
026	14.07.2026	WP (C) – 10188/2026	PRAHALLAD CHANDRA DAS	GENERAL		Order Dtd. 2026-05-06	
026	14.07.2026	WP (C) – 10203/2026	PRAHALLAD CHANDRA DAS	GENERAL		Order Dtd. 2026-05-06	
026	14.07.2026	WP (C) – 10205/2026	PRAHALLAD CHANDRA DAS	GENERAL		Order Dtd. 2026-05-06	
026	14.07.2026	WP (C) – 10254/2026	PRAHALLAD CHANDRA DAS	GENERAL		Order Dtd. 2026-05-06	WRIT BRAN
026	14.07.2026	WP (C) – 11745/2026	DEBI PRASAD DASH	GENERAL		Order Dtd. 2026-04-24	WRIT BRAN
026	14.07.2026	ABLAPL- 7553/2026	SAYAT KUMAR PUROHIT	GENERAL		Order Dtd. 2026-07-13	
026	14.07.2026	CRLMC- 2143/2026	HAREKRUSHNA DASH	GENERAL		Order Dtd. 2026-07-13	
026	14.07.2026	WP (C) – 17771/2026	MURALIDHAR BISWAL	GENERAL		Entire Brief	
026	14.07.2026	WP (C) – 17771/2026	MURALIDHAR BISWAL	GENERAL		Order Dtd. 2026-06-23	
026	14.07.2026	ABLAPL- 6809/2026	DAKSHYESH DARSHAN NAIK	GENERAL		Order Dtd. 2026-07-13	BAII
026	14.07.2026	WP (C) – 24167/2019	PRAVAT CHANDRA BEHERA	GENERAL		Order Dtd. 2026-07-06	WRIT BRAN (DIV BENC
026	14.07.2026	WP (C) – 6646/2006	B K DAS	GENERAL		Entire Document	

026	14.07.2026	FA-408/1999	B K DAS	GENERAL		Entire Document	FIRST APPEAL
026	14.07.2026	WP (C) – 12778/2023	SANDHYARANI PANI	GENERAL		Order Dtd. 2026-07-13	WRITING BRANCH
026	14.07.2026	CONTC– 5492/2025	SANDHYARANI PANI	GENERAL		Order Dtd. 2026-07-13	
026	14.07.2026	WP (C) – 14601/2026	SANDHYARANI PANI	GENERAL		Order Dtd. 2026-07-13	WRITING BRANCH
026	14.07.2026	WP (C) – 14946/2026	SANDHYARANI PANI	GENERAL		Order Dtd. 2026-07-13	WRITING BRANCH (DIVISIONAL BENCH)
026	14.07.2026	WP (C) – 13810/2026	SANDHYARANI PANI	GENERAL		Order Dtd. 2026-07-13	
026	14.07.2026	WP (C) – 14313/2026	SANDHYARANI PANI	GENERAL		Order Dtd. 2026-07-13	WRITING BRANCH
026	14.07.2026	CMP– 1136/2026	AMBUJA KUMAR DAS	GENERAL		Order Dtd. 2026-07-14	
026	14.07.2026	WA– 3479/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-05-07	
026	14.07.2026	WA– 3490/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-05-07	
026	14.07.2026	WP (C) – 5061/2026	ADV. SRITAM KUMAR MOHAPATRA	GENERAL		Order Dtd. 2026-07-14	WRITING BRANCH
026	14.07.2026	CRLMP– 303/2019	M R JENA	GENERAL		Order Dtd. 2024-08-14 Petition, Annexure, Counter, Rejoinder,	WRITING BRANCH
026	14.07.2026	CONTC (CPC) – 180/2011	P S DAS	GENERAL		Order Dtd. 2022-03-07	ORIGINALS
026	14.07.2026	FAO– 271/2019	R K ROUT	GENERAL		Order Dtd. 2024-04-26	MISCELLANEOUS APPEALS SECTION
026	14.07.2026	FA-151/1981	J P KAR	GENERAL		Petition Annexure,	
026	14.07.2026	FAO– 644/2026	B K SWAIN	GENERAL		Order Dtd. 2026-07-13	
026	14.07.2026	FAO– 667/2026	B K SWAIN	GENERAL		Order Dtd. 2026-07-13	
026	14.07.2026	FAO– 669/2026	B K SWAIN	GENERAL		Order Dtd. 2026-07-13	
026	14.07.2026	WP (C) – 20582/2026	B K SWAIN	GENERAL		Order Dtd. 2026-07-13	
026	14.07.2026	FAO– 710/2026	B K SWAIN	GENERAL		Order Dtd. 2026-07-13	

026	14.07.2026	WP (C) – 19680/2026	B K SWAIN	GENERAL		Order Dtd. 2026-07-13	
026	14.07.2026	WP (C) – 19757/2026	S S PASAYAT	GENERAL		Order Dtd. 2026-07-13	
026	14.07.2026	WP (C) – 19883/2026	S S PASAYAT	GENERAL		Order Dtd. 2026-07-13	
026	14.07.2026	WP (C) – 20103/2026	S S PASAYAT	GENERAL		Order Dtd. 2026-07-13	WRIT BRAN
026	14.07.2026	WP (C) – 20105/2026	S S PASAYAT	GENERAL		Order Dtd. 2026-07-13	
026	14.07.2026	WP (C) – 20101/2026	S S PASAYAT	GENERAL		Order Dtd. 2026-07-13	WRIT BRAN
026	14.07.2026	ABLAPL– 7549/2026	M K PANI	GENERAL		Order Dtd. 2026-07-13	
026	14.07.2026	CRLMC– 2172/2026	M K PANI	GENERAL		Order Dtd. 2026-07-13	
026	14.07.2026	ABLAPL– 7529/2026	M K PANI	GENERAL		Order Dtd. 2026-07-13	BAIL
026	14.07.2026	WP (C) – 18918/2026	M K JENA	GENERAL		Order Dtd. 2026-07-13	WRIT BRAN
026	14.07.2026	WP (C) – 21091/2026	B BEHERA	GENERAL		Order Dtd. 2026-07-13	
026	14.07.2026	WP (C) – 20842/2026	B BEHERA	GENERAL		Order Dtd. 2026-07-13	
026	14.07.2026	ABLAPL– 7599/2026	S P MOHAPATRA	GENERAL		Order Dtd. 2026-07-13	BAIL
026	14.07.2026	WP (C) – 21094/2026	B BEHERA	GENERAL		Order Dtd. 2026-07-13	WRIT BRAN
026	14.07.2026	CMP– 874/2026	J D MUDULI	GENERAL		Order Dtd. 2026-07-13	
026	14.07.2026	WP (C) – 10053/2025	J D MUDULI	GENERAL		Order Dtd. 2026-07-13	WRIT BRAN (DIV BENC
026	14.07.2026	WA– 1444/2025	M R ROUTRAY	GENERAL		Order Dtd. 2026-07-13	WRIT APPE
026	14.07.2026	CRLREV– 98/2026	J P KAR	GENERAL		Order Dtd. 2026-07-13	
026	14.07.2026	WP (C) – 859/2024	S C MEKAP	GENERAL		Order Dtd. 2026-07-13	WRIT BRAN

026	14.07.2026	CRLMP-672/2026	SUBHANKAR PANDA	GENERAL		Order Dtd. 2026-05-21	
026	14.07.2026	WP (C) - 38020/2020	N PANDA	GENERAL		Order Dtd. 2026-03-10	WRIT BRAN (DIV BENC
026	14.07.2026	BLAPL-11620/2025	B DAS	GENERAL		Order Dtd. 2026-05-22	
026	14.07.2026	OJC-330/2002	K C RATH	GENERAL		Order Dtd. 2017-05-19	
026	14.07.2026	WP (C) - 15392/2015	J P KAR	GENERAL		Order Dtd. 2024-02-19	WRIT BRAN
026	14.07.2026	SAO-12/2006	B K PADHI	GENERAL		Order Dtd. 2006-12-05	SECO APPE
026	14.07.2026	FAO-618/2019	C R NAYAK	GENERAL		Order Dtd. 2025-05-23	MISC APPE SEC.
026	14.07.2026	FAO-632/2012	M K SWAIN	GENERAL		Order Dtd. 2020-11-26	MISC APPE SEC.
026	14.07.2026	WP (C) - 20843/2017	K N SAHOO	GENERAL		Order Dtd. 2017-10-10	
026	14.07.2026	CRLREV-592/2019	SEETARAM	GENERAL		Order Dtd. 9999-12-31	CRIM REVI
026	14.07.2026	WP (C) - 27529/2022	S K BISWAL	GENERAL		Order Dtd. 2022-10-31	WRIT BRAN
026	14.07.2026	AHO-116/1991	J DASH	GENERAL		Order Dtd. 2019-07-22 Petition,Annexure,	M.J.
026	14.07.2026	RFA-54/2008	S SAHOO	GENERAL		Order Dtd. 2011-04-19	
026	14.07.2026	WP (C) - 20922/2026	S R SAHOO	GENERAL		Order Dtd. 2026-07-09	WRIT BRAN
026	14.07.2026	WP (C) - 16536/2026	A K TRIPATHY	GENERAL		Order Dtd. 2026-07-09	
026	14.07.2026	CRLMC-1104/2026	K SAHOO	GENERAL		Order Dtd. 2026-07-09	
026	14.07.2026	WP (C) - 20239/2026	D BISWAL	GENERAL		Order Dtd. 2026-07-09	WRIT BRAN
026	14.07.2026	CMP-1785/2025	B DAS	GENERAL		Order Dtd. 2026-07-09	
026	14.07.2026	CRLMC-3516/2024	P R CHHATOI	GENERAL		Order Dtd. 2026-07-09	
026	14.07.2026	CRLA-862/2025	J C BARAL	GENERAL		Order Dtd. 2026-07-09	

026	14.07.2026	WP (C) – 21018/2026	K C RATH	GENERAL		Order Dtd. 2026-07-09	WRIT BRAN
026	14.07.2026	WP (C) – 20966/2026	K C RATH	GENERAL		Order Dtd. 2026-07-09	WRIT BRAN
026	14.07.2026	WP (C) – 20968/2026	K C RATH	GENERAL		Order Dtd. 2026-07-09	WRIT BRAN
026	14.07.2026	WP (C) – 20610/2026	K C RATH	GENERAL		Order Dtd. 2026-07-09	
026	14.07.2026	WP (C) – 20618/2026	K C RATH	GENERAL		Order Dtd. 2026-07-09	
026	14.07.2026	WP (C) – 20951/2026	K C RATH	GENERAL		Order Dtd. 2026-07-09	WRIT BRAN
026	14.07.2026	WP (C) – 20971/2026	K C RATH	GENERAL		Order Dtd. 2026-07-09	WRIT BRAN
026	14.07.2026	WP (C) – 21434/2026	K C RATH	GENERAL		Order Dtd. 2026-07-09	
026	14.07.2026	WP (C) – 20960/2026	K C RATH	GENERAL		Order Dtd. 2026-07-09	WRIT BRAN
026	14.07.2026	WP (C) – 20601/2026	K C RATH	GENERAL		Order Dtd. 2026-07-09	
026	14.07.2026	WP (C) – 20623/2026	K C RATH	GENERAL		Order Dtd. 2026-07-09	WRIT BRAN
026	14.07.2026	WP (C) – 20769/2026	K C RATH	GENERAL		Order Dtd. 2026-07-09	
026	14.07.2026	BLAPL- 2679/2026	R K BARIK	GENERAL		Order Dtd. 2026-07-09	
026	14.07.2026	CRLMC- 1115/2026	K SAHOO	GENERAL		Order Dtd. 2026-07-09	
026	14.07.2026	CRLMC- 1103/2026	K SAHOO	GENERAL		Order Dtd. 2026-07-09	
026	14.07.2026	CRLMC- 1105/2026	K SAHOO	GENERAL		Order Dtd. 2026-07-09	
026	14.07.2026	TRPCRL- 22/2026	A SUNDARAY	GENERAL		Order Dtd. 2026-07-09	
026	14.07.2026	ABLAPL- 18479/2019	B MOHANTY	GENERAL		Order Dtd. 2020-12-24	CRIM MISC

026	14.07.2026	WPC (OAC) – 1463/2019	B BARIK	GENERAL		Order Dtd. 2022-10-11	OA E
026	14.07.2026	WPC (OAC) – 2027/2018	B BARIK	GENERAL		Order Dtd. 2022-07-15	OA E
026	14.07.2026	WP (C) – 26032/2022	B BARIK	GENERAL		Order Dtd. 2022-10-21	WRIT BRAN
026	14.07.2026	WP (C) – 17811/2021	B BARIK	GENERAL		Order Dtd. 2021-06-21	WRIT BRAN
026	14.07.2026	WPC (OAC) – 1464/2019	B BARIK	GENERAL		Order Dtd. 2022-10-11	OA E
026	14.07.2026	WP (C) – 2293/2019	B K LENKA	GENERAL		Order Dtd. 2019-10- 31Petition,Annexure,	WRIT BRAN
026	14.07.2026	WP (C) – 25123/2011	S S PRADHAN	GENERAL		Order Dtd. 2026-07- 06Petition,Annexure,	WRIT BRAN
026	14.07.2026	WPC (OAC) – 3790/2011	B BARIK	GENERAL		Order Dtd. 2022-02- 16Petition,Annexure,	OA E
026	14.07.2026	WPC (OAC) – 1192/2019	B BARIK	GENERAL		Order Dtd. 2022-02- 16Petition,Annexure,	OA E
026	14.07.2026	CRLMC– 1366/2016	P TEJASMAN	GENERAL		Order Dtd. 2023-05-05	CRIM MISC
026	14.07.2026	RSA– 275/2003	P K LENKA	GENERAL		Order Dtd. 2005-02- 23Petition,Annexure,	SECC APPE
026	14.07.2026	WP (C) – 2134/2021	N K SATAPATHY	GENERAL		Order Dtd. 9999-12- 31Petition,Annexure,	WRIT BRAN
026	14.07.2026	CMP– 1319/2015	D K MOHANTY	GENERAL		Order Dtd. 2026-05-21	WRIT BRAN
026	14.07.2026	WP (C) – 21663/2026	J P KAR	GENERAL		Order Dtd. 9999-12-31	WRIT BRAN
026	14.07.2026	WP (C) – 20999/2026	S K BEHERA	GENERAL		Order Dtd. 9999-12-31	WRIT BRAN
026	14.07.2026	WP (C) – 12948/2026	P R PUROHIT	GENERAL		Order Dtd. 9999-12-31	WRIT BRAN
026	14.07.2026	WP (C) – 21388/2026	S K SAHU	GENERAL		Order Dtd. 9999-12-31	
026	14.07.2026	WP (C) – 21000/2026	S K SAHU	GENERAL		Order Dtd. 9999-12-31	WRIT BRAN
026	14.07.2026	WP (C) – 21417/2026	S K SAHU	GENERAL		Order Dtd. 9999-12-31	WRIT BRAN
026	14.07.2026	CONTC– 5527/2025	S S PRADHAN	GENERAL		Order Dtd. 9999-12-31	

026	14.07.2026	WP (C) – 20354/2026	SOUMYA	GENERAL		Order Dtd. 2026-07-06	
026	14.07.2026	WP (C) – 20016/2026	P K MISHRA	GENERAL		Order Dtd. 9999-12-31	WRIT BRAN
026	14.07.2026	CONTR- 4/2025	L K NAYAK	GENERAL		Order Dtd. 9999-12-31	CONT
026	14.07.2026	WP (C) – 8579/2026	A SUNDARAY	GENERAL		Order Dtd. 9999-12-31	WRIT BRAN (DIV BENC
026	14.07.2026	WP (C) – 21392/2026	S K SAHU	GENERAL		Order Dtd. 9999-12-31	WRIT BRAN
026	14.07.2026	ABLAPL- 7657/2026	D SWAIN	GENERAL		Order Dtd. 9999-12-31	BAII
026	14.07.2026	ABLAPL- 7447/2026	C SAHU	GENERAL		Order Dtd. 9999-12-31	
026	14.07.2026	WP (C) – 21266/2026	P BEHERA	GENERAL		Order Dtd. 9999-12-31	WRIT BRAN
026	14.07.2026	WP (C) – 21270/2026	P BEHERA	GENERAL		Order Dtd. 9999-12-31	WRIT BRAN
026	14.07.2026	WP (C) – 16990/2026	B MOHANTY	GENERAL		Order Dtd. 9999-12-31	
026	14.07.2026	CRLREV- 216/2026	K R JENA	GENERAL		Order Dtd. 9999-12-31	
026	14.07.2026	CRLMC- 2099/2026	G D MALICK	GENERAL		Order Dtd. 9999-12-31	
026	14.07.2026	CRLMC- 1683/2026	M K SAHU	GENERAL		Order Dtd. 9999-12-31	
026	14.07.2026	WP (C) – 7313/2026	A PANDA	GENERAL		Order Dtd. 9999-12-31	WRIT BRAN (DIV BENC
026	14.07.2026	CRLREV- 705/2025	A PANDA	GENERAL		Order Dtd. 9999-12-31	CRIM REVI
026	14.07.2026	BLAPL- 1238/2026	P PANDA	GENERAL		Order Dtd. 9999-12-31	
026	14.07.2026	CMP- 1020/2026	J M BEHERA	GENERAL		Order Dtd. 9999-12-31	WRIT BRAN
026	14.07.2026	CRLREV- 627/2025	S K MOHANTY	GENERAL		Order Dtd. 9999-12-31	
026	14.07.2026	CRLREV- 964/2025	S K MOHANTY	GENERAL		Order Dtd. 9999-12-31	

026	14.07.2026	CMP- 985/2026	P K SWAIN	GENERAL		Order Dtd. 9999-12-31	
026	14.07.2026	CONTC- 3555/2026	M D BISWAL	GENERAL		Order Dtd. 9999-12-31	
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026	14.07.2026	WP (C) - 18721/2026	D BISWAL	GENERAL		Order Dtd. 9999-12-31	
026	14.07.2026	WP (C) - 18717/2026	D BISWAL	GENERAL		Order Dtd. 9999-12-31	
026	14.07.2026	WP (C) - 18755/2026	D BISWAL	GENERAL		Order Dtd. 9999-12-31	
026	14.07.2026	WP (C) - 19146/2026	D BISWAL	GENERAL		Order Dtd. 9999-12-31	WRIT BRAN
026	14.07.2026	WP (C) - 18725/2026	D BISWAL	GENERAL		Order Dtd. 9999-12-31	WRIT BRAN

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